

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/07/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 1 | D-BLAPL/20298/2024 BLAPL/7039/2024 | SHIBA BIN VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | SECTOR-7 /107 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000095/2023 |
| 2 | D-BLAPL/20443/2024 BLAPL/7040/2024 | ABID VS STATE OF ODISHA | AMIT PRASAD BOSE VS | BANGOMUNDA /225 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000419/2023 |
| 3 | D-BLAPL/20474/2024 BLAPL/7041/2024 | JIBARDHAN TANDIA VS STATE OF ODISHA | ROHIT KUMAR SUNA VS | BAUNISUNI /108 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000072/2024 |
| 4 | D-BLAPL/20077/2024 BLAPL/7042/2024 | SURESH KHILLO VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MACHHKUND /17 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000012/2020 |
| 5 | D-BLAPL/20088/2024 BLAPL/7043/2024 | DEBENDRA KHORA VS STATE OF ODISHA | RAMESH AGARWAL VS | BOIPARIGUDA /170 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2019 |
| 6 | D-BLAPL/20167/2024 BLAPL/7044/2024 | DURYADHAN SETHY@BAMA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | TANGI /120 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000582/2024 |
| 7 | D-BLAPL/20556/2024 BLAPL/7045/2024 | ANANDA SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /151 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000390/2023 |
| 8 | D-BLAPL/20340/2024 BLAPL/7046/2024 | DAYA NAGABANSH VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | NARAYANPATNA /1 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000045/2024 |
| 9 | D-BLAPL/20559/2024 BLAPL/7047/2024 | MANOJ BAGH VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /28 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2024 |
| 10 | D-BLAPL/20232/2024 BLAPL/7048/2024 | AJID HOSSEN VS STATE OF ODISHA | SURYAKANTA DASH VS | MADHUPATNA /414 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000035/2023 |
| 11 | D-BLAPL/20416/2024 BLAPL/7049/2024 | HIMANSU BEHERA VS STATE OF ODISHA | ASHOK DAS VS | / /0 3RD ADDL.SESION JUDGE CUM SPL.JU 2(A)CC/0000084/2023 |

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| 12 | D-BLAPL/20440/2024 BLAPL/7050/2024 | ABID VS STATE OF ODISHA | AMIT PRASAD BOSE VS | PATNAGARH /321 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001366/2023 |
| 13 | D-BLAPL/16936/2024 BLAPL/7051/2024 | HADU@PRATAP NAIK VS STATE OF ODISHA | OM PRAKASH SARAN VS | DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000102/2024 |
| 14 | D-BLAPL/20567/2024 BLAPL/7052/2024 | PRAKASH MOHANTY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /140 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000404/2024 |
| 15 | D-BLAPL/20575/2024 BLAPL/7053/2024 | ANDA @ ANANDA KABASI VS STATE OF ODISHA | UMESH CHANDRA DORA VS | PODIA PS /156 /2023 C.J.M.,MALKANGIRI(Malkangiri) CT/0000046/2024 |
| 16 | D-BLAPL/20583/2024 BLAPL/7054/2024 | SANTOSH NAIR VS STATE OF ODISHA | GYANA RANJAN DHAL VS | NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023 |
| 17 | D-BLAPL/19880/2024 BLAPL/7055/2024 | BIJAY NAYAK VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | //0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000328/2024 |
| 18 | D-BLAPL/19677/2024 BLAPL/7056/2024 | MAHENDRA ROHIDAS VS STATE OF ODISHA | UMA SHANKAR PATEL VS | // SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000012/2024 |
| 19 | D-BLAPL/20375/2024 BLAPL/7057/2024 | PABITRA BEHERA @ PABITRA KUMAR BEHERA VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | //0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000021/2024 |
| 20 | D-BLAPL/20587/2024 BLAPL/7058/2024 | MADHAB CHANDRA DALEI @ DALAI VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | CHANDRASEKHARPUR /348 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000379/2023 |
| 21 | D-BLAPL/19930/2024 BLAPL/7059/2024 | KULU BHUYAN VS STATE OF ODISHA | LAMBODOR ACHARI VS | JAGANNATHA PRASAD /241 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000373/2024 |
| 22 | D-BLAPL/17861/2024 BLAPL/7060/2024 | SANJAY HALDAR VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | //0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000007/2022 |
| 23 | D-BLAPL/20600/2024 | TUNIA @ PRAKASH NAYAK | SURYAKANTA DWIBEDI | FATEGARH /137 /2024 |

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| | BLAPL/7061/2024 | VS STATE OF ODISHA | VS | JMFC, BHAPUR(Nayagarh) GR/0000129/2024 |
| 24 | D-BLAPL/20601/2024 BLAPL/7062/2024 | BITTU KUMAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // SPECIAL JUDGE, PHULBANI(Kandhamal) |
| 25 | D-BLAPL/19540/2024 BLAPL/7063/2024 | SIDHA@SUDHANSU NAIK VS STATE OF ODISHA | AMIT KUMAR NATH VS | 2(A)CC/0000015/2024 NALCO /155 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR |
| 26 | D-BLAPL/20602/2024 BLAPL/7064/2024 | SHRISANT KUMAR VS STATE OF ODISHA | YASOBANT DAS VS | //0 2ND ADJ,CUTTACK(Cuttack) |
| 27 | D-BLAPL/20604/2024 BLAPL/7065/2024 | RAMESH CHANDRA PRADHAN VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | 2(A)CC/0000058/2023 BALIANTA P.S. /271 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR |
| 28 | D-BLAPL/20652/2024 BLAPL/7066/2024 | ARUN DAS @ MASANI CHANDI @ ARUN MAHANTA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TR/0000305/2024 BEGUNIAPADA /301 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT |
| 29 | D-BLAPL/20667/2024 BLAPL/7067/2024 | SUSHIL NAIK VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | GR/0001259/2024 REAMAL /131 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) |
| 30 | D-BLAPL/20675/2024 BLAPL/7068/2024 | MANSA DEVI VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | Spl/0000011/2024 G.R.P.S.,SAMBALPUR /44 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) |
| 31 | D-BLAPL/19544/2024 BLAPL/7069/2024 | JAGANA@JAGEN PADHAN VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | TR/0000052/2024 HANDAPA /231 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) |
| 32 | D-BLAPL/20718/2024 BLAPL/7070/2024 | GANESH CHANDRA DIGAL VS STATE OF ODISHA | SANKET KANUNGO VS | Spl/0000065/2023 BHANJANAGAR /593 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR |
| 33 | D-BLAPL/20721/2024 BLAPL/7071/2024 | RAHUL @ PABITRA NAIK VS STATE OF ODISHA | LAMBODOR ACHARI VS | GR/0000963/2024 BHANJANAGAR /290 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR |
| 34 | D-BLAPL/20729/2024 BLAPL/7072/2024 | SHYAM SUNDAR MOHANTA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | GR/0000473/2024 RASGOBINDPUR /134 /2024 CIVIL JUDGE (JD) CUM JMFC, RASAGOPUR |

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| 35 | D-BLAPL/19372/2024 BLAPL/7073/2024 | STATE OF ODISHA MARI@SAMAYA NAIK VS STATE OF ODISHA | DIPAK KUMAR SAHOO VS | CT/0000134/2024 BAGDIA /169 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000871/2023 |
| 36 | D-BLAPL/20710/2024 BLAPL/7074/2024 | PABINA SAMAL VS STATE OF ODISHA | ASIT KUMAR JENA VS | DHARMASALA /422 /2023 A.D.J.,JAJPUR(Jajapur) CT/0000221/2023 |
| 37 | D-BLAPL/19975/2024 BLAPL/7075/2024 | JHUMURI PATRA VS STATE OF ODISHA | BISWAJIT TRIPATHY VS | //0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000006/2024 |
| 38 | D-BLAPL/20590/2024 BLAPL/7076/2024 | UTTAM NAIK VS STATE OF ODISHA | AMLAN MOHANTY VS | JODA /106 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000384/2024 |
| 39 | D-BLAPL/20591/2024 BLAPL/7077/2024 | HAREKRUSHNA SAHOO VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | JAJPUR TOWN /81 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000575/2024 |
| 40 | D-BLAPL/20380/2024 BLAPL/7078/2024 | DILU@DILLIP PALEI@DILLIP KUMAR PALEI VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | ATHGARH /114 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000275/2024 |
| 41 | D-CMP/20543/2024 CMP/760/2024 | SRI SRI LAXMINARAYAN JEW,CUTTACK VS MANGAL PRASAD PRADHAN | AJIT CH MOHAPATRA VS | // A.D.J. SALIPUR(Cuttack) RFA/0000037/2019 |
| 42 | D-CMP/28388/2024 CMP/761/2024 | PRAVASINI @ PRAVATI MALLICK VS SUSANTA MALLICK | SAMIR KUMAR MISHRA VS | // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002186/2020 |
| 43 | D-CMP/28400/2024 CMP/762/2024 | ANJANA NAYAK VS GOVT. OF ODISHA, GA DEPT. BBSR | BIBEKANANDA BHUYAN VS | // A.D.J.,BHUBANESWAR(Khordha) Fao/0000049/2023 |
| 44 | D-CONTC/29202/2024 CONTC/5394/2024 | DUNA FAKIR VS LIFE INSURANCE CORPORATION OF INDIA | AMITABH MISHRA VS | // () // |
| 45 | D-CONTC/29483/2024 CONTC/5395/2024 | PRAMODINEE MOHAPATRA VS VEER VIKRAM YADAV, I.A.S. | ADV. VS | // () // |

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| 46 | D-CONTC/29157/2024 CONTC/5396/2024 | MADHABA CHANDRA NAYAK VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU. | ADV. VS | // 0 // |
| 47 | D-CONTC/29192/2024 CONTC/5397/2024 | RAJ KISHORE DAS VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 48 | D-CONTC/29175/2024 CONTC/5398/2024 | CHAKRADHAR BISWAL VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 49 | D-CONTC/29172/2024 CONTC/5399/2024 | RABINDRA KUMAR MALIK VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 50 | D-CONTC/29195/2024 CONTC/5400/2024 | KARTIKA CHANDRA PRAHARAJ VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 51 | D-CONTC/29162/2024 CONTC/5401/2024 | SUKANTA MOHAPATRA VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU. | ADV. VS | // 0 // |
| 52 | D-CONTC/29183/2024 CONTC/5402/2024 | ASHOK KUMAR PATI VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 53 | D-CONTC/29179/2024 CONTC/5403/2024 | SURYAMANI NAYAK VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 54 | D-CONTC/28477/2024 CONTC/5404/2024 | SHYAMA DUNGURIA VS VIR VIKRAM YADAV, IAS | ADV. VS | // 0 // |
| 55 | D-CONTC/27622/2024 CONTC/5405/2024 | PRAMOD KISHORE SARANGI VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 56 | D-CONTC/27618/2024 CONTC/5406/2024 | BRAJABANDHU PALAI VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 57 | D-CONTC/27614/2024 | MURALIDHAR BARIK | ADV. | // |

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|----|---------------------------------------|--|--------------------------|-------------------------------------|
| | CONTC/5407/2024 | VS ASWATHY S., I.A.S. | VS | 0 // |
| 58 | D-CONTC/27399/2024 CONTC/5408/2024 | BIHARI PATEL VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 59 | D-CONTC/27394/2024 CONTC/5409/2024 | JAGADISH PADHAN VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 60 | D-CONTC/27390/2024 CONTC/5410/2024 | SANTOSH KUMAR KHANDA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 61 | D-CONTC/27388/2024 CONTC/5411/2024 | DILIP KUMAR MEHER VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 62 | D-CONTC/27384/2024 CONTC/5412/2024 | SAROJ KUMAR MEHER VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 63 | D-CONTC/29218/2024 CONTC/5413/2024 | ANNAPURNA MOHANTY VS SATYABARATA SAHU, IAS | ADV. VS | // 0 // |
| 64 | D-CONTC/28607/2024 CONTC/5414/2024 | MAHADEV PUJARI VS RAITA BARMA, S.P.,NAWARANGPUR | ADV VS | // 0 // |
| 65 | D-CONTC/29343/2024 CONTC/5415/2024 | DR. GOKULANANDA PANIGRAHI VS ARAVIND AGRAWAL,COMM. CUM. SECY.,HIGHER EDUCATION DEPT. | SANDHYARANI PANI VS | // 0 // |
| 66 | D-CONTC/29347/2024 CONTC/5416/2024 | ASHOK KUMAR MISHRA VS ARAVIND AGRAWAL,SECRETARY, HIGHER EDUCATION DEPT. | SANDHYARANI PANI VS | // 0 // |
| 67 | D-CONTC/29144/2024 CONTC/5417/2024 | BASANTA KUMAR PANIGRAHI VS D.PRASHANTA KUMAR REDDY, M.D, OSIC LTD. | ADV. VS | // 0 // |
| 68 | D-CONTC/26957/2024 CONTC/5418/2024 | RAMA CHANDRA SAHOO VS | AMIT PRASAD BOSE VS | // 0 |

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|----|---------------------------------------|---|---------------------------------|-------------------------------------|
| 69 | D-CONTC/26870/2024 CONTC/5419/2024 | SIDHARTHA SANKAR SWAIN, I.A.S. NIRUPAMA SASTRI VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION | ADV. VS | // // () |
| 70 | D-CONTC/26012/2024 CONTC/5420/2024 | JYOTI PRAKASH DAS VS U.R. MOHAN RAJU, SECY., ADMINISTRATIVE DEPT., PARADIP PORT TRUST | ADV. VS | // // () |
| 71 | D-CONTC/27602/2024 CONTC/5421/2024 | PRAFULLA KUMAR MOHAPATRA VS VIR VIKRAM YADAV, I.A.S. | ADV. VS | // // () |
| 72 | D-CONTC/28265/2024 CONTC/5422/2024 | PRAMOD CHANDRA PATNAIK VS MANOJ AHUJA, I.A.S. | ADV VS | // // () |
| 73 | D-CONTC/28590/2024 CONTC/5423/2024 | ARCHANA DHAR MAHAPATRA VS NALINI KANTA PRADHAN, B.E.O, BARIPADA | ADV VS | // // () |
| 74 | D-CONTC/27677/2024 CONTC/5424/2024 | RAMESH CHANDRA DASH VS SHALIN PANDIT, I.A.S. | NRUSINGHA CHARAN MOHARANA VS | // // () |
| 75 | D-CONTC/29356/2024 CONTC/5425/2024 | SANJUKTA MOHARANA VS ASWATHY S., IAS | ADV. VS | // // () |
| 76 | D-CONTC/28654/2024 CONTC/5426/2024 | RASHMIREKHA MOHANTA VS SHALINI PANDIT, COMMNR., CUM SECY., GOVT. H AND FW DEPT. | SUSHANTA KUMAR MISHRA VS | // // () |
| 77 | D-CONTC/28459/2024 CONTC/5427/2024 | MONALISHA TARANIA VS SHALINI PANDIT, COMMNR. CUM SECY., H AND F.W DEPT. | SUSHANTA KUMAR MISHRA VS | // // () |
| 78 | D-CONTC/28454/2024 CONTC/5428/2024 | SASMITA BISWAL VS SHALINI PANDIT, COMMNR., CUM SECY., GOVT., H AND FW DEPT | SUSHANTA KUMAR MISHRA VS | // // () |
| 79 | D-CONTC/28451/2024 CONTC/5429/2024 | SIPRARANI PARIDA VS SHALINI PANDIT, COMMNR., CUM SECY., GOVT., H AND FW DEPT | SUSHANTA KUMAR MISHRA VS | // // () |

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| 80 | D-CONTC/26345/2024 CONTC/5430/2024 | BANDANA SWAIN VS SHALINI PANDIT, COMMNR., CUM SECY., H AND FW DEPT. | SUSHANTA KUMAR MISHAR VS | // 0 // |
| 81 | D-CONTC/27383/2024 CONTC/5431/2024 | KISHOR KUMAR SAHU VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 82 | D-CONTC/27376/2024 CONTC/5432/2024 | JATIN KUMAR PATEL VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 83 | D-CONTC/27372/2024 CONTC/5433/2024 | JAGADISH BANIA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 84 | D-CONTC/27368/2024 CONTC/5434/2024 | KALPANA KUMARI JENA VS ASWATHY S., I.A.S. | AUROBINDA SAHOO VS | // 0 // |
| 85 | D-CONTC/26914/2024 CONTC/5435/2024 | BISWASHREE PANDA VS BISHNU PRASAD MISHRA, I.A.S. | PRAMOD KISHOR CHAND VS | // 0 // |
| 86 | D-CONTC/25970/2024 CONTC/5436/2024 | PRASANT KUMAR PATRI VS BHABANI SHANKAR CHAINI , O.A.S. | MANAS RANJAN BAUG VS | // 0 // |
| 87 | D-CONTC/29574/2024 CONTC/5437/2024 | SRIKANTA SAHU VS A.ASWATHY S., I.A.S. | ADV VS | // 0 // |
| 88 | D-CONTC/25050/2024 CONTC/5438/2024 | RAJANI KANTA MOHANTY VS BHABANI SHANKAR CHAYANI | ADV VS | // 0 // |
| 89 | D-CONTC/29262/2024 CONTC/5439/2024 | SARAT KUMAR KHANDA VS SASWAT MISHRA, IAS | SATYABRATA MOHANTY VS | // 0 // |
| 90 | D-CONTC/29247/2024 CONTC/5440/2024 | BISHNUPRIYA PANIGRAHI VS DR.SANJAYA KUMAR SWAIN,REGIONAL CHIEF CONSERVATOR OF FORESTS | ADV. VS | // 0 // |
| 91 | D-CONTC/29646/2024 | MANOJ KUMAR DAS | ADV. | // |

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| | CONTC/5441/2024 | VS ARUN KUMAR SARANGI, I.P.S. | VS | () // |
| 92 | D-CONTC/29612/2024 CONTC/5442/2024 | GHANA SHYAM JENA VS DIBAKAR BAGH, TAHASILDAR, MACHHKUND | ADV. VS | // () // |
| 93 | D-CONTC/29583/2024 CONTC/5443/2024 | SUMITRA MALLICK VS DR. BINAYAK PRASAD PRUSTY, C.D.M AND P.H.O, JAJPUR | ADV VS | // () // |
| 94 | D-CONTC/29579/2024 CONTC/5444/2024 | GOLAK BIHARI PANIGRAHI VS ASWATHY S., I.A.S. | SOUBHAGYA CHANDRA DEV DASH VS | // () // |
| 95 | D-CONTC/29634/2024 CONTC/5445/2024 | SUNIRMAL MUKHERJEE VS ARAVIND AGRAWAL, COMMNR.CUM SECY.,H.E | ADV VS | // () // |
| 96 | D-CONTR/15041/2024 CONTR/27/2024 | SUBRAT KUMAR NAYAK VS JUGAL KISHORE DAS, I.I.C, TIRTOL P.S, (NOW I.I.C NISCHINTAKOILI P.S) | SUSANTA KUMAR MISHRA VS | //0 () // |
| 97 | D-CRLA/20373/2024 CRLA/691/2024 | DEBSING PUJARI VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | KOSAGUMUDA /148 /2021 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000001/2022 |
| 98 | D-CRLA/19838/2024 CRLA/692/2024 | SANTOSH KUMAR BEHEA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MARINE PS SONAPUR /20 /2023 2ND A.D.J.,BERHAMPUR(Ganjam) J.R/0000085/2023 |
| 99 | D-CRLMC/19961/2024 CRLMC/2599/2024 | RANJAN KUMAR PARIDA @ RANJAN PARIDA VS STATE OF ODISHA | PRATAP KESHARI DEO VS | BHANDARIPOKHARI /115 /2019 J.M.F.C. II BHADRAK(Bhadrak) GR/0001305/2019 |
| 100 | D-CRLMC/19185/2024 CRLMC/2600/2024 | M/S. JINDAL INDIA THERMAL POWER LTD. VS M/S. QUARTZ INFRA AND ENGINEERING PVT.LTD. | ASIT KUMAR DASH VS | //0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar ICC/0000074/2017 |
| 101 | D-CRLMC/18649/2024 CRLMC/2601/2024 | SANTA @ SANTOSH NAIK VS STATE OF ODISHA | DIPAK KUMARSAHOO VS | CHHENDIPADA /141 /2014 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000074/2014 |
| 102 | D-CRLMC/19787/2024 CRLMC/2602/2024 | JADU@JADUMANI PRADHAN@PADHAN VS | SARAT KUMAR JENA VS | BHATILI /102 /2021 A.D.J.,BARGARH(Bargarh) |

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| 103 | D-CRLMC/20347/2024 CRLMC/2603/2024 | STATE OF ODISHA PRANAKRUSHNA MAHAKUD @ PRANAKRUSHNNA MAHAKUD VS STATE OF ODISHA | AMULYA RATNA PANDA VS | CT/0000025/2021 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal) |
| 104 | D-CRLMC/19205/2024 CRLMC/2604/2024 | SUSANTA KUMAR ROUT@ SUSANTA ROUT VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | 2(A)CC/0000010/2018 DERABIS /48 /2013 DIST.&SESSIONS JUDGE,KENDRAPARA |
| 105 | D-CRLMC/20300/2024 CRLMC/2605/2024 | PRAMOD KU MOHANTY VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | ST/0000401/2017 / /0 J.M.F.C.,SORO(Baleshwar) |
| 106 | D-CRLMC/20181/2024 CRLMC/2606/2024 | MINAKETAN JAYPURIA VS STATE OF ODISHA | UMA SHANKAR PATEL VS | ICC/0000042/2020 HEMGIR /151 /2011 JMFC, HEMGIR(Sundargarh) |
| 107 | D-CRLMC/20538/2024 CRLMC/2607/2024 | ABHISEK PANI VS STATE OF ODISHA | ANIRUDHA DAS VS | GR/0000860/2011 RAIRANGPUR TOWN /149 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP |
| 108 | D-CRLMC/20656/2024 CRLMC/2608/2024 | PRAFULLA PRADHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CT/0000631/2023 KODALA /229 /2010 ASST. SESSIONS JUEGE,KHALLIKOTE(C |
| 109 | D-CRLMC/20293/2024 CRLMC/2609/2024 | PRASANTA KU. MOHANTY VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | ST/0000007/2016 / /0 J.M.F.C.,SORO(Baleshwar) |
| 110 | D-CRLMC/19786/2024 CRLMC/2610/2024 | MANIRATNA SWAIN VS STATE OF ODISHA | MD. GOLAM MADANI VS | ICC/0000041/2020 MANCHESWAR P.S. /482 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) |
| 111 | D-CRLMC/19861/2024 CRLMC/2611/2024 | SRIKANTA DAS VS STATE OF ODISHA | NITYANANDA PANDA VS | CT/0007784/2022 BALIKUDA /96 /2015 J.M.F.C.,JAGATSINGHPUR(Jagatsinghapur |
| 112 | D-CRLMC/20483/2024 CRLMC/2612/2024 | DILIP KUMBHAR VS STATE OF ODISHA | DEBASHIS ROUTRAY VS | GR/0000616/2015 BOLANGIR SADAR /169 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E |
| 113 | D-CRLMC/20379/2024 CRLMC/2613/2024 | SK JAIRUDDIN VS STATE OF ODISHA | DEEPAK KU SAHOO VS | GR/0000814/2024 / /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000593/2017 |

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| 114 | D-CRLMC/20143/2024 CRLMC/2614/2024 | HRUDAYA CHANDRA SAMANTA VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | BAIDYANATHPUR /228 /2024 DISTRICT & SESSIONS JUDGE,BERHAM GR/0001002/2024 |
| 115 | D-CRLMC/20468/2024 CRLMC/2615/2024 | SAMIR KERKETTA VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | RAIBAGA /16 /2019 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000307/2019 |
| 116 | D-CRLMC/20499/2024 CRLMC/2616/2024 | DINABANDHU PARIDA VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | KORAPUT TOWN /66 /2008 S.D.J.M.,KORAPUT(Koraput) GR/0000481/2008 |
| 117 | D-CRLMC/19265/2024 CRLMC/2617/2024 | MUZAFAR ALLAM VS STATE OF ODISHA | SUSHANTA KUMAR SAMANTARAY VS | ASKA /80 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000186/2022 |
| 118 | D-CRLMC/18160/2024 CRLMC/2618/2024 | JOGESH PRADHAN VS STATE OF ODISHA | GOPAL PRASAD JENA VS | DEOGARH /147 /2018 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2018 |
| 119 | D-CRLMC/11690/2024 CRLMC/2619/2024 | BANK OF BARODA, KEONJHAR VS STATE OF ODISHA | SIBADUTTA RAMAPRASAD MISHRA VS | KENDRAPARA SADAR /85 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000287/2024 |
| 120 | D-CRLMC/19985/2024 CRLMC/2620/2024 | M/S LAKHMANIA BROTHERS, NUAPADA VS STATE OF ODISHA(VIG.) | GOUTAM KUMAR ACHARYA, SR. ADV. VS | //0 J.M.F.C.,SAMBALPUR(Sambalpur) CMA/0000001/2024 |
| 121 | D-CRLMC/19292/2024 CRLMC/2621/2024 | BENUDHAR NAYAK VS STATE OF ODISHA | GOURI KUMAR RATH VS | KOTOAGARH /20 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) ICC/0000001/2022 |
| 122 | D-CRLMC/19267/2024 CRLMC/2622/2024 | M/S. KASHVI INTERNATIONAL PVT.LTD. VS UNION OF INDIA | PRANAYA KUMAR MISHRA VS | //0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000047/2023 |
| 123 | D-CRLMC/19593/2024 CRLMC/2623/2024 | PRAKASH @ PRATAP SWAIN VS STATE OF ODISHA | SARBESWAR SAHOO VS | PIPLI /510 /2015 J.M.F.C.,PIPLI(Puri) GR/0000721/2015 |
| 124 | D-CRLMC/19882/2024 CRLMC/2624/2024 | RAJU @ RAJESH PATRA VS STATE OF ODISHA | SANJIT MISHRA VS | PURI SADAR /59 /2015 NYAYADHIKARI,PURI(Puri) GR/0000383/2015 |
| 125 | D-CRLMC/19480/2024 | DEBARAJ NAYAK | MANAS KUMAR CHAND | BHUBANESWAR VIGILANCE /10 /2015 |

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| | CRLMC/2625/2024 | VS STATE OF ODISHA(VIG.) | VS | A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000014/2020 |
| 126 | D-CRLMC/18580/2024 CRLMC/2626/2024 | JOGESWAR PUJARI VS STATE OF ODISHA | DEBASIS TRIPATHY VS | DABUGAM /161 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000366/2023 |
| 127 | D-CRLMC/20506/2024 CRLMC/2627/2024 | KHETRA MOHAN SAHU VS STATE OF ODISHA | BISWARANJAN DALAI VS | BALIKUDA /22 /2003 ASST SESSIONS JUDGE (WOMENS), JAC GR/0000152/2003 |
| 128 | D-CRLMC/20484/2024 CRLMC/2628/2024 | RATHA NAG @ SABAR VS STATE OF ODISHA | SAILABALA JENA VS | KHARIAR /244 /2013 J.M.F.C.,KHARIAR(Nuapada) CT/0000573/2013 |
| 129 | D-CRLMC/19497/2024 CRLMC/2629/2024 | PRADEEP KUMAR DASH VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JAJPUR ROAD /152 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000395/2023 |
| 130 | D-CRLMC/20166/2024 CRLMC/2630/2024 | BENU @ BENUDHAR BARIK VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | BUGUDA /273 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000125/2019 |
| 131 | D-CRLMC/20129/2024 CRLMC/2631/2024 | KANHEI GAUDA VS STATE OF ODISHA | LINGARAJ SARANGI VS | HINJILI /646 /2022 J.M.F.C.SERAGARA(Ganjam) GR/0000483/2022 |
| 132 | D-CRLREV/19610/2024 CRLREV/337/2024 | ASHISH PUTEL VS STATE OF ODISHA | RAMAKANTA MISHRA VS | BOLANGIR TOWN /490 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C CRMC/0000025/2024 |
| 133 | D-CRLREV/19654/2024 CRLREV/338/2024 | HRUDANANDA NAIK VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | BANARAPAL /116 /2007 A.D.J.,ANGUL(Anugul) CRA/0000014/2008 |
| 134 | D-CRLREV/19216/2024 CRLREV/339/2024 | PRAMOD KUMAR BEHERA VS PRAFULLA KUMAR PANIGRAHI | ASHOK DAS VS | // 3RD ADDL.SESSIOIN JUDGE CUM SPL.J CRA/0000004/2017 |
| 135 | D-ELPET/29664/2024 ELPET/5/2024 | BRAJAMOHAN PRADHAN VS ASWINI KUMAR PATRA | UPENDRA KUMAR SAMAL VS | // () // |
| 136 | D-FAO/29792/2024 FAO/315/2024 | BULU MALLICK VS | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA |

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| 137 | D-FAO/29830/2024 FAO/316/2024 | UNION OF INDIA DAYASHILA SAHU VS UNION OF INDIA | SATYABAN SAHOO VS | Oa/0000077/2021 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR |
| 138 | D-MACA/29079/2024 MACA/632/2024 | SIBASANKAR NAHAK VS MITENDRA PATNAIK | PRADEEP KUMAR MISHRA VS | Oa/0000036/2018 // II MACT (SD),BERHAMPUR(Ganjam) |
| 139 | D-MACA/29086/2024 MACA/633/2024 | SIBASANKAR NAHAK VS MITENDRA PATNAIK | PRADEEP KUMAR MISHRA VS | Mac/0000402/2022 // II MACT (SD),BERHAMPUR(Ganjam) |
| 140 | D-MACA/28542/2024 MACA/634/2024 | D.M, NEW INDIA ASSURANCE CO. L.T.D. VS JADUNATH PRADHAN | G.P.DUTTA VS | Mac/0000086/2022 // 1ST M.A.C.T., ANGUL(Anugul) |
| 141 | D-MACA/29065/2024 MACA/635/2024 | GOURANGA CHARAN NAYAK VS MIR NOOR AHMED | SATYABHUSAN DAS VS | Mac/0000110/2022 // 1ST MACT,CUTTACK(Cuttack) |
| 142 | D-MACA/29433/2024 MACA/636/2024 | RASMITA SAHOO VS TULU SAHOO | PRADEEP KUMAR MISHRA VS | Mac/0000873/2012 // VITH M.A.C.T. KHURDA(Khordha) |
| 143 | D-RPFAM/25350/2024 RPFAM/198/2024 | DEEPA PRADHAN VS PRITISH KUMAR PATRO | BEDA PRAKASH PANDA VS | Mac/0000048/2020 // JUDGE FAMILY COURT,GANJAM(Ganjam) |
| 144 | D-RPFAM/28593/2024 RPFAM/199/2024 | RAJKISHORE SAMANTA VS SANDHYA RANI SAMANTA | KULDEEP MOHANTY VS | Crp/0000204/2022 // JUDGE FAMILY COURT,BALASORE(Balasore) |
| 145 | D-WA/29674/2024 WA/1937/2024 | STATE OF ODISHA VS JIBAN KUMAR DUTTA | SASWAT DAS, A.G.A. VS | // // () |
| 146 | D-WA/29679/2024 WA/1938/2024 | STATE OF ODISHA VS TRIBIKRAM SAHU | BIPLAB MOHANTY, A.G.A. VS | // // () |
| 147 | D-WA/29694/2024 WA/1939/2024 | STATE OF ODISHA VS PRASANTA KUMAR MOHAPATRA | RAJANI BHUSAN MISHRA,A.G.A VS | // // () |

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| 148 | D-WA/29708/2024 WA/1940/2024 | STATE OF ODISHA VS BIKRAM SINGH SAHOO | SAMRESH JENA,A.S.C VS | // 0 // |
| 149 | D-WA/29718/2024 WA/1941/2024 | STATE OF ODISHA VS MANARUCHI BHOI | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 150 | D-WP(C)/28943/2024 WP(C)/16997/2024 | JYOTSNAMAYEE BADNAYAK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 151 | D-WP(C)/28711/2024 WP(C)/16998/2024 | MANINDRA KUMAR KUANAR VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 152 | D-WP(C)/28592/2024 WP(C)/16999/2024 | GOPENDRA NATH MOHANTY VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 153 | D-WP(C)/28928/2024 WP(C)/17000/2024 | KAILASH CHOUDHURY VS THE COLLECTOR, GANJAM | DEBENDRA KUMAR SAHOO (1) VS | // 0 // |
| 154 | D-WP(C)/29394/2024 WP(C)/17001/2024 | MAHESMITA DASH VS THE COLLECTOR AND D.M. DHENKANAL | GOPAL KRISHNA BEHERA VS | // 0 // |
| 155 | D-WP(C)/27935/2024 WP(C)/17002/2024 | PRATAP KUMAR PRUSTY VS ADDL. COMINR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM | ASHOK KUMAR DAS VS | // 0 // |
| 156 | D-WP(C)/29137/2024 WP(C)/17003/2024 | SASHIKANT SWAIN VS STATE OF ODISHA | HIMANSU SEKHAR DEO VS | // 0 // |
| 157 | D-WP(C)/29451/2024 WP(C)/17004/2024 | KRUSHNA CHANDRA THAKUR VS STATE OF ODISHA | KIRTAN DANG VS | // 0 // |
| 158 | D-WP(C)/28844/2024 WP(C)/17005/2024 | NAVNIIRMAN KRUSHAK SANGHATAN, BHUBANESWAR VS CHIEF SECRETARY, STATE OF ODISHA, BHUBANESWAR | KSHIROD KUMAR SAHOO VS | // 0 // |
| 159 | D-WP(C)/29217/2024 | PRAMOD KUMAR MISHRA | NIHAL RATH | // |

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| | WP(C)/17006/2024 | VS STATE OF ODISHA | VS | 0 // |
| 160 | D-WP(C)/28777/2024 WP(C)/17007/2024 | SACHIDANANDA NAYAK VS STATE OF ODISHA. | SHASHI BHUSAN JENA VS | // 0 // |
| 161 | D-WP(C)/29696/2024 WP(C)/17008/2024 | MINAKETAN PRADHAN VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 162 | D-WP(C)/29431/2024 WP(C)/17009/2024 | NETAJI COLLEGE OF NURSING, BBSR VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 163 | D-WP(C)/28797/2024 WP(C)/17010/2024 | MANORAMA PANI VS STATE OF ODISHA | BHAGABAN BEHERA VS | // 0 // |
| 164 | D-WP(C)/29836/2024 WP(C)/17011/2024 | BIBHU PRASAD PRADHAN VS STATE OF ODISHA | BUDHADEV ROUSTRAY VS | // 0 // |
| 165 | D-WP(C)/29728/2024 WP(C)/17012/2024 | RAMACHANDRA MUNDACHHINA VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 166 | D-WP(C)/28966/2024 WP(C)/17013/2024 | RATIKANTA PATRA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // |
| 167 | D-WP(C)/28766/2024 WP(C)/17014/2024 | SUNITA BAXI VS THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR | ASHOK DAS VS | // 0 // |
| 168 | D-WP(C)/29731/2024 WP(C)/17015/2024 | PRAFULLA KUMAR PATI VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 169 | D-WP(C)/28764/2024 WP(C)/17016/2024 | LADU KISHORE NAIK VS THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM | ASHOK DAS VS | // 0 // |
| 170 | D-WP(C)/25617/2024 WP(C)/17017/2024 | DHARITRI SAHOO VS | MANOJ KUMAR MOHANTY VS | // 0 |

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| 171 | D-WP(C)/29707/2024 WP(C)/17018/2024 | STATE OF ODISHA MAMITA KUMARI PRADHAN VS DISTRICT SOCIAL SECURITY OFFICER, KANDHAMAL | BISWABIHARI MOHANTY VS | // // 0 // |
| 172 | D-WP(C)/30046/2024 WP(C)/17019/2024 | RAGHURAM SAHU VS COLLECTOR, GAJAPATI | GOPINATH MISHRA VS | // 0 // |
| 173 | D-WP(C)/28887/2024 WP(C)/17020/2024 | SUSAMA KUMARI SAHOO VS STATE OF ODISHA | BANABIHARI RAY VS | // 0 // |
| 174 | D-WP(C)/28987/2024 WP(C)/17021/2024 | JASODA ROURAY VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 175 | D-WP(C)/28888/2024 WP(C)/17022/2024 | MANJUSHREE SENAPATI VS STATE OF ODISHA | BANABIHARI RAY VS | // 0 // |
| 176 | D-WP(C)/29219/2024 WP(C)/17023/2024 | M/S SHREE MAHABIR CORPORATION, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK | ADITYA NARAYAN RAY VS | // 0 // |
| 177 | D-WP(C)/29199/2024 WP(C)/17024/2024 | MAHESWAR SAHOO VS STATE OF ODISHA | SATYABRATA MOHANTY VS | // 0 // |
| 178 | D-WP(C)/27313/2024 WP(C)/17025/2024 | SANYASI NAYAK VS STATE OF ODISHA | RAMESH CH. BEHERA VS | // 0 // |
| 179 | D-WP(C)/28483/2024 WP(C)/17026/2024 | SANJEEB SAHU VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 180 | D-WP(C)/29381/2024 WP(C)/17027/2024 | BAJI JENA VS STATE OF ODISHA | ROHIT RANJAN RAY VS | // 0 // |
| 181 | D-WP(C)/25794/2024 WP(C)/17028/2024 | ANIRUDDHA SAHU VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // 0 // |

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| 182 | D-WP(C)/29167/2024 WP(C)/17029/2024 | BARENYA SUNDAR BEHERA VS ARCHANA TAPASWEE | DEBASIS TRIPATHY VS | // 0 // |
| 183 | D-WP(C)/27228/2024 WP(C)/17030/2024 | RANJIT RAM VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR | SOURAV SUMAN BHUYAN VS | // 0 // |
| 184 | D-WP(C)/29160/2024 WP(C)/17031/2024 | BHARAT PADHIALI VS DEPUTY MANAGER, UNION BANK OF INDIA, GANJAM | RAJENDRA NARAYAN ROUT VS | // 0 // |
| 185 | D-WP(C)/29930/2024 WP(C)/17032/2024 | PRATAP KUMAR DASH VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 186 | D-WP(C)/28370/2024 WP(C)/17033/2024 | SIBANANDA SAHA VS THE CUTTACK MUNICIPAL CORPORATION,CTC | BIBEKANANDA BHUYAN VS | // 0 // |
| 187 | D-WP(C)/23504/2024 WP(C)/17034/2024 | ABINASH SAHOO VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // |
| 188 | D-WP(C)/25520/2024 WP(C)/17035/2024 | M/S. EAST COAST CONSTRUCTIONS AND INDUSTRIES LTD., BBSR VS STATE OF ORISSA | MANORANJAN MISHRA VS | // 0 // |
| 189 | D-WP(C)/28482/2024 WP(C)/17036/2024 | ALEKH SAHOO VS STATE OF ORISSA | ARUN KUMAR PATRA VS | // 0 // |
| 190 | D-WP(C)/29552/2024 WP(C)/17037/2024 | BIKASH CHANDRA SETHI VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 191 | D-WP(C)/29973/2024 WP(C)/17038/2024 | KALAKAR DAS VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |
| 192 | D-WP(C)/29651/2024 WP(C)/17039/2024 | BINAYAK SAHOO VS STATE OF ODISHA | BISHNU PRASAD RATH VS | // 0 // |
| 193 | D-WP(C)/29831/2024 | DHANURDHAR KUMAR SAHU | KUNAL KUMAR SWAIN | // |

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| | WP(C)/17040/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/29790/2024 WP(C)/17041/2024 | SANATAN NAYAK VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 195 | D-WP(C)/29503/2024 WP(C)/17042/2024 | PUSHPA AGARWAL VS THE REGIONAL DIRECTOR, RBI, BBSR | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 196 | D-WP(C)/29791/2024 WP(C)/17043/2024 | GOLEKHA DHAL VS MANAGING DIRECTOR, DE LAGE LANDEN FINANCIAL SERVICES LTD.,MUMBAI | RAKESH KUMAR MALLICK VS | // 0 // |
| 197 | D-WP(C)/29779/2024 WP(C)/17044/2024 | DAMAYANTI PANI VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 198 | D-WP(C)/29810/2024 WP(C)/17045/2024 | KISHORI BEHERA VS MAHANADI COAL FIELD LTD., SAMBALPUR | SATYABRATA MOHANTY VS | // 0 // |
| 199 | D-WP(C)/29838/2024 WP(C)/17046/2024 | RUNU BEHERA VS COLLECTOR CUM D.M. KHORDHA | SARAT CHANDRA MEKAP VS | // 0 // |
| 200 | D-WP(C)/29782/2024 WP(C)/17047/2024 | BIJAYA KUMAR PARIJA VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 201 | D-WP(C)/29773/2024 WP(C)/17048/2024 | SULOCHANA BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK | DURGESH NARAYAN RATH VS | // 0 // |
| 202 | D-WP(C)/27656/2024 WP(C)/17049/2024 | BIJAY KUMAR SAHU VS STATE OF ODISHA | BEDA PRAKASH PANDA VS | // 0 // |
| 203 | D-WP(C)/29841/2024 WP(C)/17050/2024 | MADHUSUDAN BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 204 | D-WP(C)/29678/2024 WP(C)/17051/2024 | BHADRAKANTA MAHAPRASAD MAHARANA VS | SAMIR KUMAR MISHRA VS | // 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 205 | D-WP(C)/29786/2024 WP(C)/17052/2024 | APPEAL COMMITTEE, HONBLE HIGH COURT OF ORISSA, CUTTACK RATNAKAR CHHOTRAY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // // 0 // |
| 206 | D-WP(C)/29739/2024 WP(C)/17053/2024 | MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA | ASHOK KUMAR MOHAPATRA VS | // 0 // |
| 207 | D-WP(C)/29741/2024 WP(C)/17054/2024 | NARAYAN PRADHAN VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 208 | D-WP(C)/29738/2024 WP(C)/17055/2024 | INDIRA GANDHI INSTITUTE OF TECHNOLOGY - CONTRIBUTORY PROVIDENT FUND VS CENTRAL BOARD OF DIRECT TAXES (CBDT) | DISHANK KANTI SATAPATHY VS | // 0 // |
| 209 | D-WP(C)/29748/2024 WP(C)/17056/2024 | SUBHASHREE PANIGRAHI VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 210 | D-WP(C)/29753/2024 WP(C)/17057/2024 | DHANESWAR MOHAPATRA VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 211 | D-WP(C)/29975/2024 WP(C)/17058/2024 | SATRUGHANA BISWAL VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |
| 212 | D-WP(C)/29774/2024 WP(C)/17059/2024 | ASHOK KUMAR DASH VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 213 | D-WP(C)/29710/2024 WP(C)/17060/2024 | RAMESH KUMAR TRIPATHY VS CHAIRMAN STATE TRANSPORT AURTHORITY, CUTTACK | BRAJA MOHAN SARANGI VS | // 0 // |
| 214 | D-WP(C)/29778/2024 WP(C)/17061/2024 | MATIA PRADHAN VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 215 | D-WP(C)/29714/2024 WP(C)/17062/2024 | KHAGESWAR AGASTI VS STATE HEAD, KOTAK MAHINDRA BANK LTD., BBSR | BRAJA MOHAN SARANGI VS | // 0 // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|--|------------------------------|-------------------------------------|
| 216 | D-WP(C)/29711/2024 WP(C)/17063/2024 | RAMESH KUMAR TRIPATHY VS CHAIRMAN STA, CUTTACK | BRAJA MOHAN SARANGI VS | // () // |
| 217 | D-WP(C)/29730/2024 WP(C)/17064/2024 | JITENDRA KUMAR BEHURA VS STATE OF ODISHA | MANAS PATI VS | // () // |
| 218 | D-WP(C)/29907/2024 WP(C)/17065/2024 | KARUNAKAR MOHAPATRA VS STATE OF ODISHA | DILIP KUMAR PATNAIK VS | // () // |
| 219 | D-WP(C)/29805/2024 WP(C)/17066/2024 | BABAJI MAHAPATRA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // () // |
| 220 | D-WP(C)/29808/2024 WP(C)/17067/2024 | SUBAL KUMAR CHAND VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // () // |
| 221 | D-WP(C)/30047/2024 WP(C)/17068/2024 | ARUN KUMAR SINGH VS UNION OF INDIA | MANAS RANJAN DHAL VS | // () // |
| 222 | D-ABLAPL/17332/2024 ABLAPL/7302/2024 | PRAKASH KHILLA @ KHILLO VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | BOIPARIGUDA /144 /2024 () // |
| 223 | D-ABLAPL/19686/2024 ABLAPL/7303/2024 | TRINATH KHORA VS STATE OF ODISHA | PVS NANAJI ACHARY VS | LAXMIPUR /67 /2018 () // |
| 224 | D-ABLAPL/20222/2024 ABLAPL/7304/2024 | PURNA CHANDRA BEHERA VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | GOPALPUR /130 /2024 () // |
| 225 | D-ABLAPL/20236/2024 ABLAPL/7305/2024 | PRAGYANBATI LENKA @ SATAPATHY VS STATE OF ODISHA | SANGRAMJIT PANDA VS | BHARATPUR PS /428 /2024 () // |
| 226 | D-ABLAPL/19915/2024 ABLAPL/7306/2024 | LITAN KUMAR PARIDA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 227 | D-ABLAPL/20239/2024 | DUSMANT SAHOO | PRADEEP KUMAR PARIDA | CHOUDWAR /330 /2024 |

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|-----|---|--|------------------------------|--|
| | ABLAPL/7307/2024 | VS STATE OF ODISHA | VS | () // |
| 228 | D-ABLAPL/20240/2024 ABLAPL/7308/2024 | JAYANTA KUMAR LENKA VS STATE OF ODISHA | SANGRAMJIT PANDA VS | BHARATPUR PS /428 /2024 () // |
| 229 | D-ABLAPL/19800/2024 ABLAPL/7309/2024 | AJIT SAMAL @ AJIT KUMAR SAMAL VS STATE OF ODISHA | ANANTA CHARAN BISOI VS | PLANTSITE /350 /2024 () // |
| 230 | D-ABLAPL/19990/2024 ABLAPL/7310/2024 | DAKTAR PAIK VS STATE OF ODISHA | BYOMOKESH SAHOO VS | BHATILI /195 /2024 () // |
| 231 | D-ABLAPL/20241/2024 ABLAPL/7311/2024 | SOUMYA RANJAN ROUT VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000057/2024 |
| 232 | D-ABLAPL/19991/2024 ABLAPL/7312/2024 | KADAMBINI SAMANTARAY VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | CUTTACK SADAR /352 /2024 () // |
| 233 | D-ABLAPL/20014/2024 ABLAPL/7313/2024 | AMIT BHESRA @ NARENDRA BHESRA VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | ATTABIRA /231 /2024 () // |
| 234 | D-ABLAPL/20039/2024 ABLAPL/7314/2024 | BIBHISANA SAGARIA VS STATE OF ODISHA | ARIJEET MISHRA VS | BOIPARIGUDA /264 /2022 () // |
| 235 | D-ABLAPL/20245/2024 ABLAPL/7315/2024 | ASHISH KUMAR RAY VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | CHANDAKA P.S. /230 /2024 () // |
| 236 | D-ABLAPL/20247/2024 ABLAPL/7316/2024 | AJIT KUMAR SATAPATHY VS STATE OF ODISHA | SANGRAMJIT PANDA VS | BHARATPUR PS /428 /2024 () // |
| 237 | D-ABLAPL/20044/2024 ABLAPL/7317/2024 | SUNITA MUNDA VS STATE OF ODISHA | ARIJEET MISHRA VS | TURUMUNGA /82 /2024 () // |
| 238 | D-ABLAPL/20249/2024 ABLAPL/7318/2024 | SOUMYA RANJAN RANSINGH VS | AMLAN SHAKTI PAUL VS | CHANDAKA P.S. /230 /2024 () |

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|-----|---|---|-----------------------------|---|
| 239 | D-ABLAPL/20259/2024 ABLAPL/7319/2024 | STATE OF ODISHA DAMBURUDHAR NAIK VS | BIJAYA KUMAR BEHERA 1 VS | // SINAPALI /68 /2015 () |
| 240 | D-ABLAPL/20634/2024 ABLAPL/7320/2024 | STATE OF ODISHA ABHISEK MOHAPATRA VS | GYANA RANJAN DHAL VS | // LAXMISAGAR P.S. /26 /2017 () |
| 241 | D-ABLAPL/20260/2024 ABLAPL/7321/2024 | STATE OF ODISHA HAPPY @ AJAYA MALLICK VS | ANIMA KUMARI DEI VS | // BALIKUDA /118 /2024 () |
| 242 | D-ABLAPL/20045/2024 ABLAPL/7322/2024 | STATE OF ODISHA MANOJ NAYAK VS | ARIJEET MISHRA VS | // JEYPORE TOWN /203 /2024 () |
| 243 | D-ABLAPL/19214/2024 ABLAPL/7323/2024 | STATE OF ODISHA LILU MOHANTY VS | SYED IQBAL VS | // BADABAZAR /201 /2024 () |
| 244 | D-ABLAPL/20593/2024 ABLAPL/7324/2024 | STATE OF ODISHA PINTU @ PRAKASH KUMAR SWAIN VS | BIRAJA PRASAD NANDA VS | // COLLIERY /593 /2023 () |
| 245 | D-ABLAPL/20606/2024 ABLAPL/7325/2024 | STATE OF ODISHA RADHAKANTA RAIHANS VS | SURYAKANTA DWIBEDI VS | // SAINTALA /339 /2021 () |
| 246 | D-ABLAPL/20097/2024 ABLAPL/7326/2024 | STATE OF ODISHA LAKHI NAIK VS | DIPTI RANJAN BHOKTA VS | // SUNABEDA /92 /2024 () |
| 247 | D-ABLAPL/19442/2024 ABLAPL/7327/2024 | STATE OF ODISHA DHANESWAR KARNA @ DHANUSWAR KARNA VS | ROHIT KUMAR SUNA VS | // BOUDH /107 /2010 () |
| 248 | D-ABLAPL/20607/2024 ABLAPL/7328/2024 | STATE OF ODISHA SUMANTA SAHU @ SUMANTA KUMAR SAHU VS | SURYAKANTA DWIBEDI VS | // SAINTALA /71 /2024 () |
| 249 | D-ABLAPL/20611/2024 ABLAPL/7329/2024 | STATE OF ODISHA SUDHIR KUMAR PANI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | // MALKANGIRI /407 /2021 () // |

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|-----|---|--|-----------------------------|---|
| 250 | D-ABLAPL/20109/2024 ABLAPL/7330/2024 | PROMOD KUMAR SAMAL @ PURUSOTTAM SAMAL VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | //0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000431/2005 |
| 251 | D-ABLAPL/19675/2024 ABLAPL/7331/2024 | PRASANNA KUMAR PRADHAN VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | CHANDAPUR /108 /2024 () // |
| 252 | D-ABLAPL/20625/2024 ABLAPL/7332/2024 | GADADHAR SWAIN @ JAGA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PURI SADAR /218 /2024 () // |
| 253 | D-ABLAPL/20663/2024 ABLAPL/7333/2024 | SUBHADAYAN DASH @ LIKUN @ LIPU VS STATE OF ODISHA | RAJJEET ROY VS | NAYAPALLI P.S. /163 /2024 () // |
| 254 | D-ABLAPL/20649/2024 ABLAPL/7334/2024 | KANGURU PATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BEGUNIAPADA /271 /2024 () // |
| 255 | D-ABLAPL/20661/2024 ABLAPL/7335/2024 | PRADIPTA SHARMA VS STATE OF ODISHA | DEBADATTA MOHANTY VS | CHOUDWAR /320 /2024 () // |
| 256 | D-ABLAPL/20394/2024 ABLAPL/7336/2024 | RABINDRA SAMAL VS STATE OF ODISHA | RANJIT MOHANTY VS | AUL /258 /2024 () // |
| 257 | D-ABLAPL/20123/2024 ABLAPL/7337/2024 | DILIP KUMAR PATTANAİK VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | CHOUDWAR /242 /2024 () // |
| 258 | D-ABLAPL/18293/2024 ABLAPL/7338/2024 | PRAFULLA KUMAR BARAD VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BOLAGARH P.S. /130 /2024 () // |
| 259 | D-ABLAPL/20155/2024 ABLAPL/7339/2024 | KARUNAKAR BARIK VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | JODA /172 /2024 () // |
| 260 | D-ABLAPL/20175/2024 ABLAPL/7340/2024 | SABITA KHUNTIA VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | //0 () // |
| 261 | D-ABLAPL/20475/2024 | NARESH SAHU @ NARESH KUMAR SAHU | ROHIT KUMAR SUNA | MANAMUNDA /187 /2024 |

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|-----|---|---|------------------------------|---|
| | ABLAPL/7341/2024 | VS STATE OF ODISHA | VS | () // |
| 262 | D-ABLAPL/20473/2024 ABLAPL/7342/2024 | ANUMATI RAUT VS STATE OF ODISHA | ROHIT KUMAR SUNA VS | MANAMUNDA /187 /2024 () // |
| 263 | D-ABLAPL/20664/2024 ABLAPL/7343/2024 | SUBHADAYAN DASH @ LIKUN @ LIPU VS STATE OF ODISHA | RAJJEET ROY VS | NAYAPALLI P.S. /164 /2024 () // |
| 264 | D-ABLAPL/20685/2024 ABLAPL/7344/2024 | AMAR CHANDRA BISWAL VS STATE OF ODISHA | PARSURAM PANDA VS | RAMACHANDRAPUR /281 /2024 () // |
| 265 | D-ABLAPL/20188/2024 ABLAPL/7345/2024 | SANATAN PRADHAN VS STATE OF ODISHA | SURYA PRAKASH MANGARAJ VS | NANDIPADA /204 /2024 () // |
| 266 | D-ABLAPL/18688/2024 ABLAPL/7346/2024 | D.RAJA RAO @ D.RAJU VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | GOLANTHARA (BERHAMPUR) /248 /2024 () // |
| 267 | D-ABLAPL/20665/2024 ABLAPL/7347/2024 | SUBHADAYAN DASH @ LIKUN @ LIPU VS STATE OF ODISHA | RAJJEET ROY VS | NAYAPALLI P.S. /170 /2024 () // |
| 268 | D-ABLAPL/20192/2024 ABLAPL/7348/2024 | AKSHYA KUMAR PATNAIK VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | MAHILA P.S.(BBSR) /82 /2024 () // |
| 269 | D-ABLAPL/20534/2024 ABLAPL/7349/2024 | SK. NIJAM @ SK. NIZAMUDDIN VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | KENDRAPARA /305 /2023 () // |
| 270 | D-ABLAPL/20410/2024 ABLAPL/7350/2024 | RAJU @ MIR RAJO @ MIR VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | KENDRAPARA /305 /2023 () // |
| 271 | D-ABLAPL/20199/2024 ABLAPL/7351/2024 | PRAFULA SAHU @ PRAFULLA KUMAR SAHU VS STATE OF ODISHA | AKASH BHUYAN VS | BALIMI /284 /2023 () // |
| 272 | D-ABLAPL/18689/2024 ABLAPL/7352/2024 | R. SRINIVAS @ TATEYA @ RANGALA SRINIVASU VS | DIBYAJYOTI SAHOO VS | GOLANTHARA (BERHAMPUR) /249 /2024 () |

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|-----|---|--|-----------------------------|--|
| 273 | D-ABLAPL/20666/2024 ABLAPL/7353/2024 | STATE OF ODISHA SANTILATA DAS @ DASH VS STATE OF ODISHA | HARAPRASAD PANDA VS | // DHARMASALA /539 /2024 () |
| 274 | D-ABLAPL/20932/2024 ABLAPL/7354/2024 | STATE OF ODISHA BHABAGRAH @ BHABAGRAHI DIGAL VS STATE OF ODISHA | SUJATA JENA VS | // GOCHHAPADA /49 /2024 () |
| 275 | D-ABLAPL/20765/2024 ABLAPL/7355/2024 | STATE OF ODISHA GANESH CHANDRA BEHERA VS STATE OF ODISHA | DILLIP KUMAR MOHARANA VS | // CUTTACK SADAR /99 /2020 () |
| 276 | D-ABLAPL/20205/2024 ABLAPL/7356/2024 | STATE OF ODISHA ALOKA @ ALOK DAS VS STATE OF ODISHA | PRADIPTA BEURA VS | // / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000056/2024 |